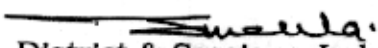


**OFFICE OF THE DISTRICT & SESSIONS JUDGE : PANCHKULA**

**ORDER**

Keeping in view the increase of cases of pandemic COVID-19 during the last few days, to avoid contact of staff with any infected person, to reduce the footfall in court premises and to maintain social distancing, the following preventive measure shall be taken to prevent the spread of Covid-19:-

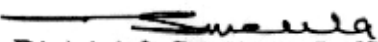
1. The Members of Bar Association, Panchkula are requested to use Video Conferencing (VC) for their presence before the courts. They can inquire the next date of hearing of the case or other query by visiting the website of this office i.e. [ecourts.gov.in](http://ecourts.gov.in) For any other query may call the land-line number 0172-2585044. The VC can be conducted in co-ordination with court staff where the case is pending. Web-links of different courts for conducting the VC are available on the website of this office.
2. The Advocates, their Clerks, Litigants or any other person whose presence is not required before any court shall avoid to enter in the Court premises to reduce the footfall;
3. The In-charge, Security is directed to make sure that any person before entering the court premises should be properly screened/checked for body temperature, proper hand sanitization & wearing of face mask.

  
District & Sessions Judge,  
Panchkula.

Endst. No. 4843-60 Dated 24.07.2020

Copy forwarded the following for information & necessary action:-

1. All the Judicial Officers of this Sessions Division.
2. The President, Bar Association, Panchkula/Kalka;
3. In-charge, Security, Judicial Court Complex, Panchkula.
4. The order be uploaded on the website of this office.

  
District & Sessions Judge,  
Panchkula.